

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1676**  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2026

**PM-KISAN IN MANIPUR**

1676. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the total number of beneficiaries covered under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme in the State of Manipur; and

(b) the total amount sanctioned and released under PM-KISAN to beneficiaries in Manipur during the last five years, year-wise?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions relating to higher economic status.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the Scheme.

The eligible beneficiaries are identified and verified by the State after their registration on the PM-KISAN System. Again, at the time of release of every instalment, the States are given the opportunity to verify the list of beneficiaries and ensure that no eligible beneficiary is left out. Only after this exercise is done by the State and a signed RFT (Request for Fund Transfer) is submitted by the State, the funds are transferred to the beneficiaries of the State. The instalment-wise details of farmers benefited and amount released to them according to the RFT signed by the State of Manipur since inception is as follows:

<b>Instalment No.</b>	<b>Instalment Period</b>	<b>No. of Beneficiaries</b>	<b>Amount Disbursed (Rs. in Cr.)</b>
1 <sup>st</sup>	FY 2018-2019 (Dec-Mar)	31,354	6.27
2 <sup>nd</sup>	FY 2019-2020 (April-July)	29,245	5.85
3 <sup>rd</sup>	FY 2019-2020 (Aug-Nov)	90,305	24.35
4 <sup>th</sup>	FY 2019-2020 (Dec-Mar)	2,71,293	56.51
5 <sup>th</sup>	FY 2020-2021 (April-July)	4,54,134	95.16
6 <sup>th</sup>	FY 2020-2021 (Aug-Nov)	3,50,676	70.78
7 <sup>th</sup>	FY 2020-2021 (Dec-March)	3,56,367	72.30
8 <sup>th</sup>	FY 2021-2022 (April-July)	2,87,292	58.81
9 <sup>th</sup>	FY 2021-2022 (Aug-Nov)	2,77,913	56.84
10 <sup>th</sup>	FY 2021-2022 (Dec-March)	2,80,147	61.52
11 <sup>th</sup>	FY 2022-2023 (April-July)	3,64,833	105.95
12 <sup>th</sup>	FY 2022-2023 (Aug-Nov)	3,66,207	86.95
13 <sup>th</sup>	FY 2022-2023 (Dec-March)	-	-
14 <sup>th</sup>	FY 2023-2024 (April-July)	3,711	1.72
15 <sup>th</sup>	FY 2023-2024 (Aug-Nov)	5,871	2.53
16 <sup>th</sup>	FY 2023-2024 (Dec-March)	1,04,367	70.44
17 <sup>th</sup>	FY 2024-2025 (April-July)	79,198	28.01
18 <sup>th</sup>	FY 2024-2025 (Aug-Nov)	85,936	42.79
19 <sup>th</sup>	FY 2024-2025 (Dec-March)	1,80,263	146.88
20 <sup>th</sup>	FY 2025-2026 (April-July)	74,094	17.87
21 <sup>st</sup>	FY 2025-2026 (Aug-Nov)	955	0.21
	<b>Total</b>		<b>1,011.74</b>

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